

**MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 21.05.2018**

| <b>S.N.</b> | <b>NAME OF MEDIATOR</b> | <b>TYPE OF CASE &amp; NO. WITH TITLE OF CASE</b>               | <b>NAME OF PETITIONER ADVOCATE</b>    | <b>NAME OF RESPONDENT'S ADVOCATE</b> |
|-------------|-------------------------|----------------------------------------------------------------|---------------------------------------|--------------------------------------|
| 1           | Dr. Pramila Acharya     | D.B. Civil Misc. Appeal No. 108/2018, Teja Singh V/S Ritu.     | Mr. R S Choudhary<br>Mr. B. R. Chahar | Mr. Ashwini Swami                    |
| 2           | Dr. Pramila Acharya     | S.B. Criminal Revision No. 238/2018, Chorulal V/S State & Anr. | Mr. L D Gour                          | Mr. Kaushal Gautam                   |
| 3           | Dr. Pramila Acharya     | S.B CRLMP No. 3074/2016, Kuldeep Singh V/s State & Anr.        | Mr. Kuldeep Singh                     | Mr. Zafar Khan                       |

**MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 22.05.2018**

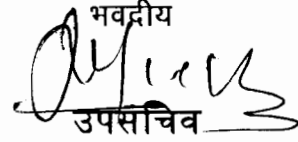
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|-------------|-------------------------|--------------------------------------------------|------------------------------------|-----------------------------------------------------------------|
| 1           | Sh. Ram Ratan Nagauri   | S.B. CFA No. 337/2016, Kewal Ram V/S Bhikha Ram  | Mr. Suresh Shrimali                | Mr. Sanjeet Purohit<br>Mr. Akshay Surana<br>Mr. Surendra Thanvi |

**MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 25.05.2018**

| <b>S.N.</b> | <b>NAME OF MEDIATOR</b> | <b>TYPE OF CASE &amp; NO. WITH TITLE OF CASE</b>                                              | <b>NAME OF PETITIONER ADVOCATE</b>       | <b>NAME OF RESPONDENT'S ADVOCATE</b> |
|-------------|-------------------------|-----------------------------------------------------------------------------------------------|------------------------------------------|--------------------------------------|
| 1           | Sh. Murlidhar Vaishnav  | S.B.CFA. No. 101/2016, Jaikishan & Anr. V/S Bhagwati Lal & Anr.                               | Mr. D L R Vyash                          | Mr. Dilip Kawadia                    |
| 2           | Sh. Manak Lal Chandak   | S.B. Civil Misc. Appeal No. 3036/2017, Bhagwan Prasad Pareek V/s Ravindra Kumar Pareek & Anr. | Mr. Sanjeet Purohit<br>Mr. Akshay Surana | Mr. G D Banshal<br>Mr. Mahesh Saini  |
| 3           | Dr. Pramila Acharya     | S.B.Criminal Misc. Pet. No. 818/2018, Parag Vyash. V/S Smt. Honey Sharma.                     | Mr. Pradeep Shah                         | Mr. R S Mankad                       |
| 4           | Dr. Manjula Choudhary   | S.B CMA No. 1285/2016, Jitendra Kumar V/s Urmila                                              | Mr. Trilok Joshi                         | Mr. R S Choudhary<br>Mr. B S Chahar  |

MEDIATION CENTRE RHC, JODHPUR, CAUSE LIST 28.05.2018

| S.N. | NAME OF MEDIATOR          | TYPE OF CASE & NO. WITH TITLE OF CASE                                                                                                                            | NAME OF PETITIONER ADVOCATE                    | NAME OF RESPONDENT'S ADVOCATE        |
|------|---------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------|
| 1    | Sh. Prashant Kumar Sharma | S.B. CRLMP No.533/2018, Ravivansh Narain Mathur & Ors. V/s State & Ors. Connected With S. B. CRLMP No.4067/2017, Ravivansh Narain Mathur & Ors. V/s State & Ors. | Mr. Himanshu Maheshwari<br>Mr. Sheetal Kumbhat | Mr. C P Malik<br>Mr. Vikas Bijarania |
| 2    | Sh. Harish Purohit        | D.B.CMA No.788/2017, Mohan Lal @ Kishan Lal V/S Durga Bhoi.                                                                                                      | Mr. Suresh Shrimali                            | Mr. Bharat Shrimali                  |
| 3    | Sh. Farzand Ali           | S.B.CMA No.7543/2009, Smt. Kamala V/S Nemichand.                                                                                                                 | Mr. Mahaveer Pareek                            | Mr. Mahipal Singh<br>Mr. Hemant Jain |

भवदीय  
  
उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण  
जोधपुर

“ Help The Needy--Timely Help May Create History ”